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ITEM NO.8

COURT NO.5

SECTION II

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

CRLMP.NO. 2511/2006 in CRIMINAL APPEAL NO(s). 1636 OF 2005

GHURELAL & ORS

Appellant (s)

VERSUS

STATE OF RAJASTHAN

Respondent(s)

(With appln(s) for bail and office report )

Date: 20/03/2006 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ASHOK BHAN

HON'BLE MR. JUSTICE LOKESHWAR SINGH PANTA

For Appellant(s)

Mr. Altaf Hussain, Adv.

Mr. Harbans Lal Bajaj, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following

O R D E R

